Afaining ton Declaration of Assets and Liabilities

Md. Apsanul Hoda	Neimi son/daughter/wife of Late 1401 Aboli	
aged59 years,	belonging to CHOVESment	
service and presently working as .	Bihas violhan sabha secretasia	et Patna
	ASSIStant assets (immovable, movable, bank balance, etc.)	
myself, my spouse and dependants	*;	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be Rashola Perween Fhtesham Notini

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	85,000/=	20,000	15,000/=		
- (ii)-	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	_	_	_	_	_
(iii)	Bonds, Debentures and Shares in companies		And the state of t	_		_
(lv)	Other financial Institutions, NSS, Postal Savings, LIC	8615/= otly 1184/= met may			_	
	Policies, etc	6005/E				,
(v)	Motor Vehicles (details of make, etc.)	Bajaj plas		-	-	_
(vi)	Jewellery (give details of weight and value)	_	_		_	
(vli)	Other assets, such as values of claims / interests	_	-	_	_	_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	खारा-९। ब्रेक्स १५३। २ केत्रु। १० लाख		-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			-
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total			_	_	
	measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	_			_
(v)	Others (such as interest in property)			3		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(II) Loans from financial institutions	H.D. F. C. Bank	2,80,000/=
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABUPN 8821B	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail GPF/CPF/PRAN No. PTS/BLA. 724 Gender Date of Birth 8 (DD/MM/YYYY) Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Md. AhSanul Hoda Najme

Name of Employee: Bihar vichen Salha Sarreturiate

Assestant

Department: Brihar vielhan Sabha Secreteriale Patra

Date: 02-02-2022

Place: Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mol. Absanal Hoda Najmi